

Groundnut Extractions

1040. SHRI JAGDISH TYTLER: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering the viability of groundnut extractions in the world market vis-a-vis the abolition of export duty on groundnut extractions;

(b) whether Government have considered the rejection of groundnut extractions on the grounds of flornoxin content; and

(c) what Government propose to do to ensure that India's groundnut extractions are given a major impetus in the world markets?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) Yes, Sir.

(c) Export of Groundnut Extractions is allowed within a limited ceiling. Export of Groundnut Extractions from India has been facing difficulties on account of the very low specifications of aflatoxin content in GNE fixed by importing countries. Efforts are being made to increase the export by deputing a high level delegation to the major markets.

Extension of Vayudoot Service to Gujarat

1041. SHRI R. P. GAEKWAD: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government are now planning the extension of 'Vayudoot' during the Sixth Plan period to cover 23 more centres in the country;

(b) whether Government propose to add any of the centres in Gujarat to this list;

(c) whether it is a fact that people of Gujarat are greatly handicapped because of the difficulty of rapid communication in far-flung places, and

(d) if so, do Government propose including tourist, industrial, cultural and historical places of Gujarat region in the expansion programme of third level Airlines operations in the country?

THE MINISTER OF STATE OF THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b) Subject to availability of aircraft and other infrastructure facilities, Government has planned to extend Vayudoot services to about forty stations including those located in Gujarat.

(c) No such complaints have been received by this Ministry.

(d) Yes, Sir. The important ones.

Robberies in Branches of Public Sector Banks

1042. SHRI R. P. GAEKWAD: Will the Minister of FINANCE be pleased to state:

(a) the number of bank robberies and dacoities in the branches of public sector banks during January to September this year;

(b) out of the above, the number of robberies and dacoities in the branches of public sector banks in Gujarat involving the amount of money; and

(c) steps taken or proposed to be taken to tighten security arrangements in banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) According to the information furnished by banks, there have been 59 cases of bank dacoities/robberies in India during the period 1st January 1982 to 30th September 1982.

(b) There have been no dacoities/robberies in the branches of public sector banks in Gujarat during the period 1.1.82 to 30.9.82.

(c) All the public sector banks have been instructed to tighten the security measures within their premises. Detailed instructions have also been issued by the Government to public sector banks regarding the specific additional security measures that should be taken by them. Government have also set up a high powered committee to review the security arrangements in banks.

Demand and Production of edible and refined oils

1043. SHRI CHINTAMANI JENA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what is the annual demand of edible oils and refined oil in the country;

(b) what is the annual production of edible oils and refined oils in the country;

(c) what steps are being taken to meet the increasing demand of edible oils in the country;

(d) whether there is any proposal to set up a National Oilseeds Development Project; and

(e) if so, by when and what are the main functions of the said project and how it will be helpful to solve the edible oil problem?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MUHAMMED USMAN ARIF):

(a) and (b) During the past few years the demand for edible oils in the country has been around 38 lakh tonnes per annum, whereas indigenous production has varied between 24 and 27 lakh tonnes per annum.

(c) To ensure improved availability of edible oils and meet the gap between demand and supply, several long-term and short-term measures have been adopted by the Govern-

ment. Briefly stated, the following steps are being taken by the Government:—

(i) Intensive programme for increasing production and productivity of traditional and non-traditional oilseeds and oils;

(ii) Planned efforts to maximise exploitation of the untapped potential of the oilseeds;

(iii) Policy of announcing support prices for oilseeds;

(iv) Import of adequate quantity of edible oils;

(v) Enforcement of storage control orders and other enactments to regulate trade in oilseeds and oils.

(d) Yes, Sir.

(e) With a view to increasing the production of oilseeds, a three-year project (1982-83 to 1984-85) is proposed to be undertaken. This project will include expansion of area under oilseeds crops and adoption of package of practices in their cultivation by providing incentives to farmers.

Firing by Pak Army on Indian Borders

1044. SHRI CHINTAMANI JENA:

DR. KRUPASINDHU BHOI:

SHRI GHULAM RASOOL
KOCHACK:

SHRI B. D. SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistan Army personnel resorted to unprovoked firing on the Indian Border at three different places in the Mendhar Sector of the Poonch border area on 31st August, 1982;